

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANNAVAR**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **02.11.2020 at 2.45 PM**

HEARING	JC MATTER
1. Crime 35/2020 ANGPS 2. Crime 313/2020 HPS 3. Crime 68/2020 ANGPS 4. PCR 158/2020 5. CrI. Misc. 9/2017 6. CrI. Misc. 172/2020 7. OS 198/2020 8. OS 210/2020 9. OS 250/2020 10. OS 253/2020(Seenappa Vs. Venkateshappa) 11. OS 254/2020 (Venugopala Vs. Praveena) 12. CC 1095/2020 13. CC 1096/2020	14. Crime 282/2020 HPS 15. CC 623/2018

Hosakote  
Dated: -29.10.2020

*Gimj*  
*29/10/2020*  
Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.